

भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



D.O. No.102-4/2018-NSL-II
Date: 20th July, 2018

To
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

**Subject: Response to DoT's back-reference on Recommendations on
'Ease of doing Telecom Business dated 30th November 2017'
– reg.**


Ref.: Letter No. R-11017/01/2018-PP dated 6th June 2018

Through the above referred letter, DoT had referred back TRAI's recommendations on 'Ease of doing Telecom Business dated 30th November 2017' with their comments / observations for considered opinion in accordance with the provisions of Section 11 of TRAI Act 1997, as amended in 2000.

2. TRAI has finalized its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(U.K. Srivastava)
Secretary i/c, TRAI